

बाए, लड़क की निकल जाए और रेल की बन जाए?

श्री राव बहादुर : इरिगेशन का तो मैं समझता हूँ इस सम्बन्ध नहीं। लेकिन इंग्लैंड कांटर ट्रान्स्पोर्ट में रेल और रोड है, इन तीनों का विकास एक संयुक्त ढंग से हो, इनमें सामंजस्य हो, इस बात की चर्चा की जा रही है। इस सम्बन्ध में एक कमेटी का निर्माण भी किया गया है जिसे कि नियोगी कमेटी कहते हैं जो कि राष्ट्रीय यातायात या परिवहन नीति के बारे में आवश्यक सुझाव देगी।

### Sugar Factory in Kolhapur

\*1084. Shri Pangarkar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is any proposal to set up a Sugar Factory in Kolhapur district of Bombay State during the current financial year;

(b) if so, when the proposal would materialise; and

(c) the amount to be spent on the factory?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) and (b). The Hon'ble Member has probably in mind the factory at Kodoli. This went into production on 1st November, 1959.

(c). About Rs. 1.36 crores.

Shri Pangarkar: May I know whether the factory to be set up will be on a co-operative basis or individual basis.

Shri A. M. Thomas: For this factory the licence has been applied for by Shree Warana Sahakari Sakhar Karkhana Limited. So, it is a co-operative business.

Shri Shivnanajappa: May I know whether any restriction is put on the licensing of co-operative sugar factories?

Shri A. M. Thomas: If my friend is referring to the general question, our present and future developments would be mainly on the co-operative front.

Shri Mahagaonkar: Since two more co-operative concerns have been formed in Kolhapur district may I know whether there is any possibility of their getting licences?

Shri A. M. Thomas: There are as many as four factories in Kolhapur, besides the one that is already referred to. Out of the four, three are on co-operative basis and one is a joint stock company. Licences for two more have been applied for, and they have to be considered by the Commerce and Industry Ministry, in consultation with our Ministry.

### Water-Logging in Delhi

\*1085. Shri D. C. Sharma: Will the Minister of Irrigation and Power be pleased to state:

(a) how many villages in the Union Territory of Delhi have suffered on account of water-logging of their cultivable land during the current year upto 30th November, 1959;

(b) whether such sufferers have been given any relief; and

(c) if so, the amount given as relief till November, 1959?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The Delhi Administration have reported that no village has suffered on account of water-logging in Delhi territory during 1959.

(b) and (c). Do not arise.

### कैराना के पास यमुना नदी पर पुल

\*१०८६. श्री प्रकाशचौरा साहनी : क्या परिवहन तथा संचार में यह बताने की कृपा करेंगे कि:

(क) क्या पानीपत की ओर कैराना के निकट यमुना नदी पर एक पुल बनाने का विचार है;